Name of the Corporate Debtor: GVK Power and

List of operational creditors (Government dues)

	(Amount in I													
Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted				Amount of	Amount of	Amount of claim	Amount of claim	Remarks, if any	
	Department	Government	Date of	Amount claimed	Amount of	Nature of claim	Whether	% of voting	contingent	any mutual	under	not admitted		
	-		receipt		claim admitted		related	share in	claim	dues, that	verification			
			_				party?	CoC, if		may be set-				
								applicable		off				
1	Assistant Commissioner,	Central Government	27-Aug-24	89,17,00,790	1	Government Dues	No	-	-	-	-	89,17,00,789	Refer Note 1	
	Central Tax and Service Tax		-											
2	Regional Provident Fund	Central Government	05-Dec-24	1,47,429	-	Government Dues	No	-	-	-	-	1,47,429	Refer Note 2	
	Commissioner-I, Rajahmundry													
TOTAL 89,18,4				89,18,48,219	1	-	-	-	-	-	-	89,18,48,218		

Note:

1 Company has filed writ petition challenging Circular No 204/16/2023 GST dated 27.10.2023 regarding taxability of corporate guarantee in GST. The matter is under dispute and is pending before the Telangana High Court and therefore claim is admitted at notional value.

2 The claimant was filed a claim for the EPF dues for the period of 2011. However, as per information provided by the Corporate Debtor, there is no outstanding as per books of accounts. Further information was sought from the EPF departments such as year wise, month wise breakup of dues, previous correspondences in regard of dues, etc. whereas after several communications with the EPF department, no further information is received as on date of this list of Creditors. The EPF department had been asked for more time than previously given to produce abovementioned additional information. The sufficient time was given to provide additional information in respect of the claim filed. However, in the absence of information in respect of the claim against the CD and time given for submitting information, the claim has not been admitted.